

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 16/(MAH)/2015
CA No.

CORAM:

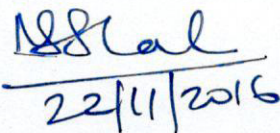
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016

NAME OF THE PARTIES: M/s. Integrated Master Securities Pvt. Ltd.
V/s.
M/s. Satish Chand Goyal

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Nipashal	Advocate for Petitioner	 22/11/2016

Order

Co. Appeal No. 16/58-59/CLB/MB/MAH/2015

Petitioner Counsel reported that rejoinder has been filed, since the Respondent is not present today, list this matter for hearing on 4.1.2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)